

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-512**  
IB-490/ND/2023  
IA/2789/2024

**IN THE MATTER OF:**

Indian Bank

**....Applicant**

**Vs.**

Smt. Samiksha Mahajan

**....Respondent**

**SECTION**

U/s 95 of IBC (1)

**Order delivered on 04.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. P. Nagesh, Sr. Adv., Mr. Nakul Mohta, Mr. Kumar  
Anurag Singh, Mr. Zain A Khan, Mr. Akshay Sharma,  
Ms. Riya Dhingra, Ms. Vidhi Gupta, Advs.

For the RP : CS Gaurav Joshi

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **22.08.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**